

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D.R. CHAVAN): (a) and (b) No displaced persons of Pakistan-occupied areas of Mirpur, Poonch and Muzaffarabad are presently encamped in Bikaner, Ganganagar and Bhopal. Some families of these areas who volunteered for resettlement in Ganganagar, Bhopal etc. were dispersed to the latter places. The present position regarding their rehabilitation is being ascertained from the State Governments, and a statement will be laid on the table of the Sabha.

UNLOADED MAIZE AT HOWRAH

3046. SHRI K. P. SINGH DEO: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that about 122 wagons of maize are lying unloaded at Ramkoistopore yard in Howrah;

(b) whether it is also a fact that the maize could not be unloaded as the Haryana Government allowed its export to West Bengal in contravention of the Centre's orders prohibiting movement of grains from one State to the other; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) It has been reported that out of 110 wagons of maize, 51 wagons have been unloaded and 59 remained under load.

(b) and (c) It has been reported that movement of maize from Haryana to West Bengal was not made under valid permits and therefore not in order. The matter is under investigation. Some writ petitions are also pending in High Court of Delhi, in this connection.

FINANCIAL ASSISTANCE FOR PROCUREMENT

3047. SHRI LAKHAN LAL GUPTA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Central Government ever gave financial assistance to the States in

order to encourage procurement of Rice/Wheat;

- (b) if so, in what form and when; and
(c) if not, the reason therefor? *

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Yes, Sir.

(b) Arrangements are made for providing funds required by State Governments for procurement as and when requests are received. In addition, a scheme for payment of incentive bonus for despatch of rice and wheat from surplus to deficit States were formulated for 1966-67 crop. A similar scheme for making rice available to Central Pool has been introduced for 1967-68 crop.

(c) Does not arise.

बिहार राज्य के क्षेत्रों में डाक, तार तथा टेलीफोन की सुविधाएं

3048. श्री लखण लाल कपूर : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि बिहार राज्य में पूर्निया जिले के पूर्वोत्तर में स्थित बहादुरगंज, कच्चासन, विद्यालबैंक तारागछ, सिकती, पटासी जोकीहाट, बेसा तथा ठाकुरगंज सब-डिवीजन, पूर्वी पाकिस्तान, नेपाल, उत्तर बंगाल, सिक्किम तथा भूतान के बीच स्थित है; और

(ख) सीमा क्षेत्रों में स्थित उपरोक्त सब डिवीजनों में डाक, तार व टेलीफोन की सुचारु व्यवस्था करने के लिये क्या कार्यवाही की गई है ?

संसद-कार्य विभाग तथा संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल) :

(क) और (ख) सूचना इकट्ठी की जा रही है और उसे यथासमय लोकसभा पटल पर रख दिया जाएगा ।